

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2954
ANSWERED ON:13.12.2006
NEW MEDICAL COLLEGES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether Tamil Nadu has requested for sanction of new Government medical colleges in the State ;
- (b) If so, whether the Medical council of India (MCI) team has visited the proposed new Government colleges ;
- (c) The reasons for not according its sanction ;
- (d) The number of applications received for sanction of new medical colleges during the year 2005-06 and 2006-07 till date from various State Governments including Tamil Nadu, State-wise, year-wise; and
- (e) The number of medical colleges out of them sanctioned during the said period ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) An application has been received from Government of Tamil Nadu in August, 2006 seeking permission of Central Government to open a new medical college at Villupuram in Tamil Nadu. The application has been forwarded to Medical Council of India for technical evaluation. The MCI is yet to conduct inspection of the college.
- (c) The approval of the proposal by Central Government will depend on fulfillment of qualifying criteria prescribed in the Regulations of MCI by the applicant, availability of infrastructural and other facilities and recommendations of the MCI to Central Government.
- (d) & (e) The following applications were received from State Governments during the year 2005 and 2006 in the month of August for opening of new medical colleges :

	2005	2006
1. Andhra Pradesh	1	-
2. Chhattisgarh	1	-
3. Karnataka	1	-
4. Madhya Pradesh	-	1
5. Tamil Nadu	1	1
6. Uttar Pradesh	1	-
7. Uttaranchal	1	-

Out of the above, State-wise number of medical colleges permitted for academic year 2006-07 are as under :

1.	Andhra Pradesh	1
2.	Chhattisgarh	1
3.	Karnataka	-
4.	Madhya Pradesh	-
5.	Tamil Nadu	1
6.	Uttar Pradesh	1
7.	Uttaranchal	-

These proposals are received one year in advance and permission for such proposal is to be granted by 15th July of next year.